

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH

AT NEW DELHI

O A. No 251/2019

Petitioner

Rajkumar Kol , Sarpanch ,
Gram Panchayat Bhanpur No 2, Katni

Vs

Respondent

State Of M.P. & Ors

Reply on behalf of the respondent Madhya Pradesh Pollution Control Board

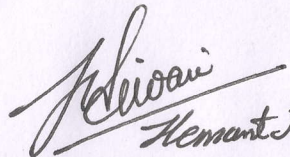
1. That, the instant Petition is pending before the Hon'ble National Green Tribunal Principal bench at New Delhi filed by the applicant regarding the crusher unit activity carried out in village Bhanpura, Tehsil Mudwara, Dist Katni .
2. That ,in compliance with the order of the Hon'ble Tribunal vide order dated 16.04.2019 a joint committee was constituted ,as directed :

"Let the Madhya Pradesh State Pollution Control Board (MPPCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report within two months by e-mail at ngt.filing@gmail.com."
3. That ,the inspection of the stone crusher M/s G.N. Minerals was carried out by the officers of Madhya Pradesh pollution control board on 04.10.2019.The copy of inspection report has been enclosed herewith as annexure R-01.
4. That, during the inspection it was found that the unit is operational. The unit has all necessary permissions from the Gram panchayat, DIC registration and Valid Air/Water consent /renewal from MPPCB.

5. That, the status of compliance of conditions related to pollution control found at the site are as follow and photographs of the same are annexed as R-02 :
- Plant is covered with steel sheets except few parts; the wall of iron sheets is constructed towards road side.
 - Plantation was seen in the south direction of the site in question.
 - Ambient air quality monitoring was done and found in exceeding limit in one direction.
 - 32 water nozzles are installed for water spraying to control fugitive emissions.
6. That, after the inspection, the officers has suggested following recommendations and a letter for the same is issued to the owner of the unit on 05.10.2019: *copy of the same is Annexed as-03*
- To cover the remaining area of the unit with iron sheets
 - To repair the damaged part of the units with new sheets
7. The Hon'ble Tribunal may kindly be pleased to take the aforesaid reply and inspection report on record.

Date: 11/10/19

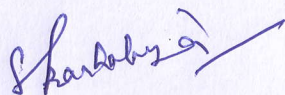
Place: Bhopal


Hemant Kumar Tiwari
(R.O)
Regional officer, Katni
Madhya Pradesh
pollution control board

S.No.	Points of Complaint	Reply as per inspection of unit
01	The School is very close to the plant & due to noise pollution & fugitive emission students get disturbs for their study. Shri Bhagvat soni Head Master also submitted a complaint in this regard.	The school is located at a distance of 500 ft.(app.) The noise pollution find out in prescribed limit (Photographs are attached).
02	The nearby residents of this unit are about 65% tribals out of total population. The white dust is getting deposited over their agriculture land and due to this their land is likely to be unfertile & barren land.	The unit authority has their own land about 32 acres around the plant (The photographs of nearby land are enclosed).
03	It is very discomfort for breathing the residents of Bhanpura – 2 and due to this people are suffering from asthma breathing problem and other lever dieses. People feel disturbance is sleeping due to noise pollution.	The Village Bhanpura is near about 800 mtr. From the plant in East direction. The results are exceeded in Ambient Air quality monitoring conducted on dt.04.010.2019.exceeded the limit in one direction & within prescribed limit in other direction while the noise pollution find out within prescribed limits.
04	The plantations nearby unit have been destroyed completely due to movement of plant vehicles. Even though this plantation has been developed by panchayat with Govt. fund of Rs. 5 Lacs.	The plantation is there in the south direction of the plant .None of the trees has been seen in destroyed condition (Photographs are attached).
05	The whit dust fugitive emission effect can be observed within one km.Accidents are usually seen & the administration only be responsible for any worst condition in future.	The plant is being covered with steel sheets except few parts. The wall of iron sheet of height 10 to 12 feet is constructed toward road side. (Photographs are attached).
06	Due to movement of heavy vehicles the P.M.G.S.Y. Road demolished completely.	Not concern to this office.
07	The obtained permission of the plant M/s G.N. Minerals is only for storage and process without causing any pollution. But authority installed & operating 8 crushers instead of one crusher & 2 grinding machine of radium stone and through this way violating the Rules.	There are 2 units namely M/s G.N. Minerals and M/s K.M.H.S.C. Minerals located & in operation at Village – mudwara Distt – Katni (M.P.) The unit have N.O.C. of Gram Panchayat, DIC registration, Registry of land. Land diversion & the permission from other Govt. Deptts. The unit has valid Air consent of the Board.

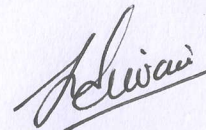
08	The unit has neither constructed breaking wall nor installed the equipments to control white dust pollution.	The plant machinery covered with steel sheets. The iron sheet wall/shed of 10 to 12 feet has been constructed towards road side. There are 32 water nozzles are installed for water spraying to control fugitive emissions.
09	The crusher owner use to say that I managed all officials monetary . The teachers & Villagers can not harm me in any way & they are free to complaint anywhere.	-

Conclusion:- The unit was found in operation at the inspection time and the unit has all necessary permissions of Gram Panchayat, DIC registration, Diversion of land and valid Air consent / Renewal of MPPCB . To control dust pollution the unit is covered with steel sheets and a boundary wall of iron sheet (10 to 12 feet ht.) is constructed around the plant. 32 water spray nozzles are installed to spray water to control fugitive emission. The unit is grinding lime stone & dolomite . The dust is observed in same uncovered part of machineries shed. The Ambient Air Quality monitoring report of dt. 04/10/2019 the limit exceeds to permissible limit in East direction while in other direction these are within limit. ROMPPCB Katni has issued a letter vide no. 558 dt. 05/10/2019 regarding repairing of uncovered & damaged part of sheets and other compliances. The unit Authority submitted a reply to comply above as early possible. (enclosure -)



Dr. S.P. Budholiya
Chief Chemist

M.P.Pollution Control Board Katni



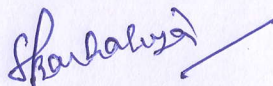
H.K. Tiwari
Regional Officer

M.P.Pollution Control Board Katni

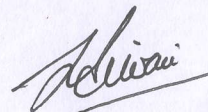
Inspection Report

- Industry Name and Address - M/s G.N. Minerals, Vilage- Bhanpura, Tehsil- Mudwara, Dist.-Katni
- Inspection Date - 04.10.2019.
- Inspected By - 1. H. K. Tiwari Regional Officer
2. Dr. S.P. Budholiya Chief Chemist.
- Name of Industry Representative at the time of Inspection – Shri Arif Ahmad (Prop.)
- Objective of Inspection - In compliance of case no. 251/2019 passed order dt. 18.09.2019. By Honorable NGT principal Bench New Delhi.
- Year of Production - 01.12.2010 (1st Unit) & 01.11.2016(2nd Unit).
- Product & Production capacity - Grinding & pulverization of Lime stone & dolomite -25000 MTPA , Minerals grinding - 36000 MTPA .
- Validity of consent - 30.11.2019 and 05.05.2021.
- Information of Plant location - Plant is located at North direction of Bhanpura village from katni to niwar on Bichhua Road .There is no residential colony on North, West & South direction of the plant . The only Govt.Primary school Bhanpura no. 2 is located towards east direction (App. 500 feet) from the plant, and one electric substation is situated in front of Govt. School. 6 to 7 no. of houses are there near to Govt. school. The village Bhanpura is about 800 mtr. away in east direction of the plant. The unit authority has their own land about 32 acres in 3 directions. Barren land is there in vicinity of plant . There is no agriculture work has seen around the plant.

Arrangement for Air pollution control – The plant is covered with steel sheet except few uncovered part of the machineries.
Plant has constructed 10 to 12 feet wall made up of iron sheet and plant has installed 32 nozzle water sprinkler system to control fugitive emission.



Dr. S.P. Budholiya
Chief Chemist
M.P.Pollution Control Board Katni



H.K. Tiwari
Regional Officer
M.P.Pollution Control Board Katni



REGIONAL OFFICE

M.P. POLLUTION CONTROL BOARD

HIG-04, Housing Board Colony, Jhinjari Katni (M.P.)

1. Name of Location	: M/s G.N .Minerals , Village –Bhanpura, Tehsil- Mudwara, Dist.- Katni 483501
2. Date of Monitoring	: 05-10-2019
3. Date of Analysis	: 05-10-2019
4. Monitored By	: Lab Staff Katni

STACK EMISSION MONITORING REPORT

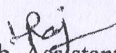
S. No.	Loaction (Name of Stack)	Parameter	Monitoring Result (mg/ Nm ³)	Prescribed Standard (mg/ Nm ³)
-	-	-	-	30
-	-	-	-	30
-	-	-	-	30


AMBIENT AIR QUALITY MONITORING (AAQM) RESULTS

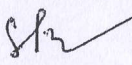
Locations	PARAMETER		
	PM ₁₀ (µg/ m ³)	SO ₂ (µg/ m ³)	NOx (µg/ m ³)
M/s G.N .Minerals , Village –Bhanpura, Tehsil- Mudwara, Dist.- Katni (Near Electric Sub- Station East Side)	* 187.5	5.7	7.6
M/s G.N .Minerals , Village –Bhanpura, Tehsil- Mudwara, Dist.- Katni (Near Office Building West Side)	95.3	4.0	6.1
Prescribed Emission Standard (24 Hrs. Basis)	100	80	80

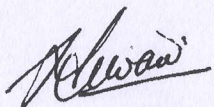
Parameter as per MPPCB Standard

*Indicate that the values exceed permissible limit


Lab. Assistant


Chemist


Chief Chemist


Regional Officer
M.P. Pollution Control Board, Katni



REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD
HIG- 04 , Housing Board Colony, JhinjariKatni (M.P.)
NOISE MONITORING REPORT

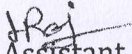
Name Of Industry : M/s G.N .Minerals , Village –Bhanpura, Tehsil- Mudwara, Dist.- Katni 483501

Date Of Monitoring : 05-10-19

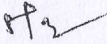
Monitored done By : Lab Staff Katni

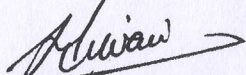
S.No.	Monitoring Place	Standard Unit (db)	Result (db)
01	M/s G.N .Minerals , Village –Bhanpura, Tehsil- Mudwara, Dist.- Katni (Near Electric Sub- Station East Side)	75 db.	54-56
02	M/s G.N .Minerals , Village –Bhanpura, Tehsil- Mudwara, Dist.- Katni (Near Office Building West Side)	75 db	63-65
03	M/s G.N .Minerals , Village –Bhanpura, Tehsil- Mudwara, Dist.- Katni (Near Govt. Primery School Bhanpura)	50 db	45-48

Parameter as per MPPCB Standard


Lab. Assistant


Chemist


C.C

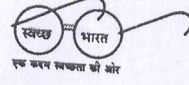
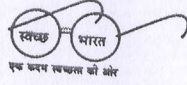

Regional Officer
M.P. Pollution Control Board Katni

कार्यालय ग्राम पंचायत भनपुरा नं.-2

राजकुमार कोल
सरपंच

मोबा. : 9630706405

जनपद पंचायत कटनी, जिला-कटनी (म. प्र.)



सुरेश कुशवाहा
सचिव

मोबा. : 8085095880

जल नहीं तो कल नहीं, स्वच्छता अपनाये निर्मल ग्राम बनाये, वृक्ष लगाये पर्यावरण बचाये।

पत्र क्रमांक

दिनांक 05-10-19

प्रति,

क्षेत्रीय अधिकारी
म.प्र.प्रदूषण नियंत्रण बोर्ड
कटनी (म.प्र.)

विषय:- हमारे नाम से की गई शिकायत निरस्त करने बावत्।

सन्दर्भ:- पत्र क्रमांक 182 दिनांक 18.01.2019। (श्रीमान् प्रमुख प्रभारी अधिकारी
नेशनल ग्रीन टिब्युनल न्यू दिल्ली भारत सरकार को संबोधित)
महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि हमारे लेटर पैड में किसी शरारती तत्व द्वारा पत्र क्रमांक 182 दिनांक 18.01.2019 से मेसर्स जी.एन.मिनरल्स स्टोन केशर ग्राम भनपुरा तह. मुडवारा जिला कटनी की शिकायत की गई है जबकि हमारे द्वारा उपरोक्त शिकायत नहीं की गई है। साथ ही उद्योग द्वारा प्रदूषण नियंत्रण हेतु रोड तरफ टीन की चादर की दीवार तथा केशर को टीन की चादर से ढका गया है। जल छिडकाव हेतु 32 नग नोजल सिस्टम लगाये गये है। साथ ही कम्पनी में ग्राम भनपुरा एवं आस-पास के गांव के लगभग 400 लोगो को रोजगार मिला है जिससे गरीबो का जीवन यापन चलता है साथ ही केशर मालिक द्वारा आस-पास के गांवो में दुर्गा/गणेश, शादी व्याह, बीमारी इत्यादि में आर्थिक सहयोग किया जाता है।

अतः उपरोक्त शिकायत असत्य एवं निराधार मानी जाये।

राजकुमार
सरपंच

ग्राम पंचायत भनपुरा नं. 2
न.पं कटनी, जिला कटनी (म.प्र.)

भवदीय



मेसर्स जी.एन.मिनरल्स ग्राम भनपुरा के आस स्थित शासकीय माध्यमिक शाला भनपुरा की फोटो ।





मेसर्स जी.एन.मिनरल्स ग्राम भनपुरा की फोटो।





मेसर्स जी.एन.मिनरल्स ग्राम भनपुरा को टीन की चादर से ढंकने की फोटो





मेसर्स जी.एन.मिनरल्स ग्राम भनपुरा में जल छिडकाव की व्यवस्था हेतु 32 नग बनाये गये नोजल पाईप की की फोटो।





मेसर्स जी.एन.मिनरल्स ग्राम भनपुरा के पूर्व दिशा की ओर स्थित विद्युत सब स्टेशन के फोटो ।





क्षेत्रीय कार्यालय, म०प्र०प्रदूषण नियंत्रण बोर्ड
 एच०आई०जी-४ हाउसिंग बोर्ड कालोनी विश्राम बाबा कटनी
 दूरभाष क्रमांक 07622-404427 ई मेल- romppcbkatni@rediffmail.com
 क्रमांक / 558 / क्षेत्रा / प्रनिबो / 2019 कटनी दिनांक 5/10/19
 प्रति,

मे.जी.एन.मिनरल्स
 ग्राम भनपुरा तह.मुडवारा
 जिला कटनी (म.प्र.)

विषय:- वायु सम्मति शर्तों के अनुरूप उद्योग में वायु प्रदूषण नियंत्रण व्यवस्था के संबंध में।

सन्दर्भ:- 1. इस कार्यालय का वायु सम्मति पत्र क्रमांक 55857 दिनांक 29.06.2018।
 2. आपके उद्योग का किया गया निरीक्षण दिनांक 04.10.2019।

उपरोक्त विषयांतर्गत इस कार्यालय के सन्दर्भित वायु सम्मति पत्र का अवलोकन करे। जिसके द्वारा आपके उद्योग को पूर्णतः कवर्ड करने हेतु शर्त दी गयी थी, किन्तु सन्दर्भित निरीक्षण दिनांक को पाया गया कि आपके द्वारा उद्योग के कुछ भागों में टीन की चादरें टूटी-फूटी होने के कारण सफेद पावडर का उत्सर्जन होते देखा गया। अतः आपको निर्देशित किया जाता है, कि तत्काल टूटी-फूटी चादरों को बदलकर नई टीन की चादर से उद्योग को पूर्णतः कवर्ड करे अन्यथा बोर्ड पर्यावरणीय अधिनियमों में वर्णित नियमों के तहत कार्यवाही करेगा।

कृपया सूचनार्थ एवं पालनार्थ।

(एच.के.तिवारी)
 क्षेत्रीय अधिकारी
 म०प्र०प्रदूषण नियंत्रण बोर्ड
 कटनी (म.प्र.)